

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **10.08.2021 at 10.30 A.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/629/CHE/2021 IN CP/699/IB/2017
NAME OF PETITIONER : Employees State Insurance Corporation
NAME OF RESPONDENT : M S Viswanathan (RP) of M/s Gemini Communications Ltd
SECTION : Sec 60(5) of IBC 2016

ORDER

The Applicant is represented by Mr. S.P. Srinivasan, Advocate and the RP is represented by Mr. Manivannan, Advocate along with the RP Mr. M.S. Viswanathan through video conferencing platform.

Learned Counsel for the Respondent is permitted to file their counter within a period of two weeks from today in the Registry after serving a copy of the same on the other side.

List this matter on **16.09.2021** for counter and hearing.

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**(ANIL KUMAR B)
MEMBER (TECHNICAL)**

-sd-

**(R. SUCHARITHA)
MEMBER (JUDICIAL)**